

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 23rd APRIL, 2024, 10:30 A.M.

**IA No. 15 /GB/2019
In TP No.16/GB/2016 (erstwhile CP No.106 of 2014)**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Shital Jain & Others Vs Saroj Realtors & Developers Pvt. Ltd. & Others
Under Section	U/s 235, 210, 397, 398, 399, 402, 403, 406 & 407 of Comp. Act 1956

For Petitioner (s) : Mr. R. Sharma, Adv.
: Ms. M. Kakoty, Adv.

For Respondent (s) : Mr. S. Bora, Adv.

ORDER

IA No.15 /GB/2019

Both sides counsel present. Matter part hard from the perspective of the petitioner side.
Matter adjourned to **16.05.2024** for further consideration.
Connected IAs to be tagged along on the aforesaid date.

TP No.16/GB/2016 (erstwhile CP No.106 of 2014)

List the main TP No. 16/GB/2016 (erstwhile CP No. 106 of 2014) along with connected IA No. 15/GB/2019 on **16.05.2024** for further consideration.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)